

had either attained the age of 60 years or were retired at their own request or had accepted employment elsewhere.

Only 8 cases are pending. *De novo* trial is in progress in one case, appeals are under consideration in 4 cases and 3 officials have submitted petitions against the orders of the appellate authorities. Action is being taken for expeditious disposal of these cases.

New Sections for R.M.S. in Madras Circle

261. Shri Tangamani: Will the Minister of Transport and Communications be pleased to state:

(a) whether new sections will be opened for RMS in Madurai Division of the Madras circle; and

(b) whether a new section is proposed to be opened with Madurai as Headquarters for Madurai-Dhanuskodi and Madurai-Coimbatore by the Coimbatore Express?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) New RMS sections will be opened as and when necessity arises and the resources permit.

(b) Not for the present.

Crushing of Sugar Cane in Mills

262. { Shri Bibhuti Mishra:
Shri Khushwaqt Rai:
Shri S. L. Saksena:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of sugar-cane crushed by the Sugar Mills till the 28th February, 1962 (during this Season);

(b) whether there is any likelihood that some quantity of sugar-cane will remain uncrushed; and

(c) if so, the estimated quantity thereof and the measures Government propose to take so that it may be crushed?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) During the period 1st November, 1961

to 28th February, 1962 sugar mills are reported to have crushed 159.7 lakh tons of sugarcane.

(b) and (c). Our efforts are directed towards seeing that all available cane is crushed and to this end sugar factories which have surplus cane in their areas, and are in a position to produce more sugar, are being allotted additional quotas, as far as possible, out of the shortfalls declared by other factories.

Power Project

263. Shri Morarka: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the completion of various power projects is likely to be delayed;

(b) if so, the reasons therefor; and

(c) the steps taken to overcome this difficulty?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The progress of execution of various power projects is being reviewed from time to time with a view to ensuring that bottlenecks, if any, in the way of their speedy implementation, are removed. The present indications are that no appreciable delay is likely to be caused in the completion of the projects during the 3rd Plan period.

Power Supply to Rajasthan

264. Shri Morarka: Will the Minister of Irrigation and Power be pleased to state:

(a) the total supply of electric power to Rajasthan both from Chambal and Bhakra Nangal Projects separately;

(b) the rate at which it is sold to Rajasthan; and

(c) the rate at which it is sold to public?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The information is being collected and